

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
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Report on :01-09-2026

Date : 01.09.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
65179/2026	01.09.2026	CRLMP-1236/2026	A.K.MISHRA	C.O.		Order Dtd. 2026-08-25		(S No
65180/2026	01.09.2026	BLAPL-13860/2025	C SWAIN	C.O.		Order Dtd. 2026-08-31		(S No
65181/2026	01.09.2026	BLAPL-3425/2026	J BEHERA	C.O.		Order Dtd. 2026-08-31		(S No
65183/2026	01.09.2026	WP (C) - 27649/2026	SRINIBASH MOHANTY	C.O.		Order Dtd. 2026-08-29	WRIT BRANCH-3	(S No 28
65193/2026	01.09.2026	ABLAPL-9364/2026	SR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-28	BAIL-1	(S No
65194/2026	01.09.2026	ABLAPL-9907/2026	MR SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-29		(S No
65195/2026	01.09.2026	MACA-674/2024	A.K.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No
65196/2026	01.09.2026	MACA-674/2024	S.SWAIN	C.O.	COURT NO. 17	Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No
65197/2026	01.09.2026	MACA-674/2024	S.K.SAHOO	C.O.	COURT NO. 17	Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No
65198/2026	01.09.2026	CRLMP-1247/2026	R.K.ROUTRAY	C.O.	COURT NO. 17	Order Dtd. 2026-08-25		(S No
65200/2026	01.09.2026	CRLMP-1242/2026	G.R.PATRA	C.O.	COURT NO. 17	Order Dtd. 2026-08-25		(S No
65201/2026	01.09.2026	RSA-337/2026	D.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-10-15	SECOND APPEAL	(S No
65203/2026	01.09.2026	CRLMC-2014/2026	B.DAS	C.O.	COURT NO. 6	Order Dtd. 2026-07-02		(S No
65205/2026	01.09.2026	MACA-887/2024	S.MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	MISC. APPEAL SEC.	(S No
65206/2026	01.09.2026	CRLREV-153/2026	S.BARIK	C.O.	COURT NO. 17	Order Dtd. 2026-09-29		(S No
65208/2026	01.09.2026	BLAPL-13860/2025	A.K.MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-08-31		(S No
65210/2026	01.09.2026	RSA-499/2024	A.C.MOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-12-18		(S No

65211/2026	01.09.2026	WP (C) – 27844/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 37
65212/2026	01.09.2026	WP (C) – 27841/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-6	(S No 54
65213/2026	01.09.2026	WP (C) – 27820/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 58
65214/2026	01.09.2026	WP (C) – 27819/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No 57
65215/2026	01.09.2026	WP (C) – 27817/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-4	(S No 52
65216/2026	01.09.2026	WP (C) – 27813/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
65217/2026	01.09.2026	WP (C) – 27812/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
65218/2026	01.09.2026	WP (C) – 27811/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
65219/2026	01.09.2026	WP (C) – 27809/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
65220/2026	01.09.2026	WP (C) – 27806/2026	S K BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-1	(S No
65221/2026	01.09.2026	BLAPL- 2834/2026	S.R.SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No
65222/2026	01.09.2026	BLAPL- 4491/2026	M NANADY	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No
65223/2026	01.09.2026	WP (C) – 22734/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29		(S No
65224/2026	01.09.2026	WP (C) – 25368/2026	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2026-09-07	WRIT BRANCH-6	(S No 54
65225/2026	01.09.2026	WP (C) – 25234/2026	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2026-09-07	WRIT BRANCH-1	(S No 57
65226/2026	01.09.2026	BLAPL- 2010/2026	JYOTIRANJAN SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 57
65227/2026	01.09.2026	WP (C) – 24841/2026	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2026-09-07	WRIT BRANCH-6	(S No 54
65228/2026	01.09.2026	WP (C) – 22732/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-5	(S No 21
65229/2026	01.09.2026	BLAPL- 6799/2026	D K BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	BAIL-2	(S No 17
65230/2026	01.09.2026	WP (C) – 23478/2026	L ACHARI	C.O.	COURT NO. 1	Order Dtd. 2026-09-07	WRIT BRANCH-8	(S No 60
65231/2026	01.09.2026	BLAPL-	S K BEHERA	C.O.	COURT NO.	Order Dtd. 2026-08-	BAIL-1	(S

		3536/2026			1	31		No
65232/2026	01.09.2026	ABLAPL-9916/2026	SK BEHERA	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	BAIL-2	(S No 17
65233/2026	01.09.2026	WP (C) - 27497/2026	C RANI	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
65234/2026	01.09.2026	BLAPL-6704/2026	PRATAP SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 12
65235/2026	01.09.2026	ABLAPL-9893/2026	PK MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	BAIL-1	(S No
65237/2026	01.09.2026	WP (C) - 3968/2017	P CH DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	WRIT BRANCH-5	(S No 22
65238/2026	01.09.2026	ABLAPL-9785/2026	B K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-08-27	BAIL-1	(S No
65239/2026	01.09.2026	ABLAPL-7220/2026	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-28	BAIL-1	(S No
65240/2026	01.09.2026	BLAPL-6445/2026	S K SUNDARA	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No
65242/2026	01.09.2026	RVWPET-68/2025	P K PARIDA	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	CIVIL REVISION	(S No
65243/2026	01.09.2026	BLAPL-8032/2026	P K MISHRA	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	BAIL-1	(S No
65244/2026	01.09.2026	WP (C) - 20982/2025	B MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-08-25	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
65245/2026	01.09.2026	WP (C) - 27142/2026	DEBASIS SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-09-17	WRIT BRANCH-4	(S No 52
65246/2026	01.09.2026	WP (C) - 22722/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-7	(S No 10
65249/2026	01.09.2026	BLAPL-4994/2026	M R SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 10
65250/2026	01.09.2026	WP (C) - 22718/2026	G JAYSINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-3	(S No 11
65251/2026	01.09.2026	WP (C) - 25660/2026	D K SETHI	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-3	(S No 14
65252/2026	01.09.2026	WP (C) - 24168/2026	B K SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29		(S No 14
65253/2026	01.09.2026	WP (C) - 10753/2026	B K SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-4	(S No 27
65254/2026	01.09.2026	CRLMP-1247/2026	R.K.ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-08-25		(S No

								27
65255/2026	01.09.2026	WP (C) – 24385/2026	T K NAYAK	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 27
65256/2026	01.09.2026	CONTC- 4599/2026	RAMA KRISHNA BISOI	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 27
65257/2026	01.09.2026	WP (C) – 21734/2026	S.K.DEWBEDI	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	WRIT BRANCH-8	(S No 60
65258/2026	01.09.2026	WP (C) – 15230/2026	P R SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH-5	(S No 20
65259/2026	01.09.2026	WP (C) – 23119/2026	R.SINGH	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	WRIT BRANCH-7	(S No 10
65260/2026	01.09.2026	WP (C) – 12071/2026	P N NAYEK	C.O.	COURT NO. 1	Order Dtd. 2026-08-13		(S No 10
65261/2026	01.09.2026	WP (C) – 23947/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-08-03	WRIT BRANCH-1	(S No
65262/2026	01.09.2026	WP (C) – 30304/2025	M R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	WRIT BRANCH-6	(S No 35
65263/2026	01.09.2026	CONTC- 5172/2026	S MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 35
65264/2026	01.09.2026	WP (C) – 27288/2026	A MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-29	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
65265/2026	01.09.2026	WP (C) – 24218/2026	S.K.SAHU	C.O.	COURT NO. 1	Order Dtd. 9999-12-31		(S No 11
65266/2026	01.09.2026	CONTC- 5186/2026	M MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 11
65268/2026	01.09.2026	CONTC- 5187/2026	DILIP SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 11
65270/2026	01.09.2026	CONTC- 5198/2026	TAPAN SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 11
65272/2026	01.09.2026	WP (C) – 27519/2026	B.SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-08-31	WRIT BRANCH-6	(S No 54
65273/2026	01.09.2026	WP (C) – 23368/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 54
65274/2026	01.09.2026	WP (C) – 23765/2024	M R ROUTRAY	C.O.	COURT NO. 1	Order Dtd. 2026-08-31		(S No 54
65275/2026	01.09.2026	WP (C) –	S.K.BISWAL	C.O.	COURT NO.	Order Dtd. 2026-09-		(S

		27751/2026			1	09		No
65276/2026	01.09.2026	WP (C) – 27272/2026	S K BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-09- 07		(S No 54
65277/2026	01.09.2026	WP (C) – 27750/2026	M R DAS	C.O.	COURT NO. 6	Order Dtd. 2026-08- 31	WRIT BRANCH-7	(S No 59
65278/2026	01.09.2026	WP (C) – 27751/2026	S.K.MOHARANA	C.O.	COURT NO. 1	Order Dtd. 2026-09- 09		(S No 59
65279/2026	01.09.2026	WP (C) – 27752/2026	M R DAS	C.O.	COURT NO. 1	Order Dtd. 2026-08- 31	WRIT BRANCH-2	(S No 34
65280/2026	01.09.2026	WP (C) – 27655/2026	S K SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-09- 09	WRIT BRANCH-6	(S No 24
65281/2026	01.09.2026	WP (C) – 10753/2026	R R BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-08- 29	WRIT BRANCH-4	(S No 27
65282/2026	01.09.2026	WP (C) – 15391/2026	S SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-08- 21		(S No 27
65283/2026	01.09.2026	WP (C) – 15394/2026	S SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-08- 21	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
65284/2026	01.09.2026	WP (C) – 15389/2026	S SATAPATHY	C.O.	COURT NO. 6	Order Dtd. 2026-08- 21	WRIT BRANCH-4	(S No 58
65291/2026	01.09.2026	CRLREV- 292/2026	A PATTANAİK	C.O.	COURT NO. 17	Order Dtd. 2026-09- 28		(S No 58
65307/2026	01.09.2026	WP (C) – 5017/2023	T.K.NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-08- 28	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
65328/2026	01.09.2026	WP (C) – 10218/2018	B.K.DAS	C.O.	COURT NO. 17	Judgement Dtd. 2026- 08-27	WRIT BRANCH-2	(S No
65330/2026	01.09.2026	WP (C) – 10218/2018	M.DAS	C.O.	COURT NO. 17	Judgement Dtd. 2026- 08-27	WRIT BRANCH-2	(S No
65331/2026	01.09.2026	WP (C) – 15284/2018	S.C.BISWAL	C.O.	COURT NO. 17	Judgement Dtd. 2018- 12-04		(S No
65333/2026	01.09.2026	WP (C) – 26039/2026	S K SAHU	C.O.	COURT NO. 1	Order Dtd. 2026-09- 25	WRIT BRANCH-1	(S No 49
65334/2026	01.09.2026	WP (C) – 27434/2026	T K NAYEK	C.O.	COURT NO. 1	Order Dtd. 2026-08- 28	WRIT BRANCH-5	(S No 47
65335/2026	01.09.2026	WP (C) – 27216/2026	T K NAYEK	C.O.	COURT NO. 1	Order Dtd. 2026-08- 28		(S No 47
65336/2026	01.09.2026	WP (C) –	G R PATRA	C.O.	COURT NO.	Order Dtd. 2026-08-	WRIT	(S

		26052/2026			1	31	BRANCH (DIVISION BENCH-2)	No 11
65337/2026	01.09.2026	WP (C) – 33824/2025	SARAT KUMAR PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-08- 31	WRIT BRANCH-7	(S No 44
65338/2026	01.09.2026	WP (C) – 27314/2026	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-5	(S No 47
65339/2026	01.09.2026	WP (C) – 27339/2026	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-08- 28		(S No 47
65340/2026	01.09.2026	WP (C) – 26459/2026	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH-1	(S No 49
65342/2026	01.09.2026	WP (C) – 26586/2026	M K MOHANTY	C.O.	COURT NO. 1	Order Dtd. 9999-12- 31	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
65344/2026	01.09.2026	WP (C) – 25395/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-10- 30		(S No 12
65345/2026	01.09.2026	CRLMP- 1145/2026	J.KAMILA	C.O.	COURT NO. 1	Order Dtd. 2026-08- 25		(S No 12
65348/2026	01.09.2026	WP (C) – 26410/2026	D.SWAIN	C.O.	COURT NO. 1	Order Dtd. 2026-10- 12	WRIT BRANCH-4	(S No 52
65349/2026	01.09.2026	CRLMP- 1166/2026	N.MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-08- 25		(S No 52
65354/2026	01.09.2026	CRLREV- 580/2026	K.K.NATH	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09- 29		(S No 52
65357/2026	01.09.2026	WP (C) – 27592/2026	B. MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08- 28		(S No 52
65358/2026	01.09.2026	CRLA- 81/2009	R.K.MALLICK	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2026- 08-25	CRIMINAL APPEAL	(S No 12
65359/2026	01.09.2026	CRLA- 228/2010	J.SAHOO	C.O.	COURT NO. 3 OLD	Judgement Dtd. 2026- 08-25	CRIMINAL APPEAL	(S No 10
65365/2026	01.09.2026	WP (C) – 27210/2026	PRASANTA KUMAR PATRI	C.O.	COURT NO. 12	Order Dtd. 2026-08- 28	WRIT BRANCH-4	(S No 52
65366/2026	01.09.2026	WP (C) – 18436/2021	R C MUDULI	C.O.	COURT NO. 12	Order Dtd. 2026-08- 27	WRIT BRANCH-2	(S No
65380/2026	01.09.2026	WP (C) – 16730/2016	A K BEHERA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 31	WRIT BRANCH-6	(S No 24
65381/2026	01.09.2026	WP (C) – 15448/2016	B R SENAPATI	C.O.	COURT NO. 12	Order Dtd. 2026-08- 31	WRIT BRANCH-6	(S No 25

65382/2026	01.09.2026	WP (C) – 15448/2016	G C JENA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 31	WRIT BRANCH-6	(S No 25
65384/2026	01.09.2026	WP (C) – 26933/2024	T SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-08- 29		(S No 25
65387/2026	01.09.2026	WP (C) – 16031/2015	J K DAS	C.O.	COURT NO. 12	Order Dtd. 2026-08- 29	WRIT BRANCH-4	(S No 19
65406/2026	01.09.2026	WP (C) – 20467/2026	G SAHOO	C.O.	COURT NO. 12	Order Dtd. 2026-08- 31		(S No 19
65407/2026	01.09.2026	BLAPL- 7308/2026	AK MISHRA	C.O.	COURT NO. 12	Order Dtd. 2026-08- 28		(S No 19
65408/2026	01.09.2026	WP (C) – 26013/2025	K DAS	C.O.	COURT NO. 12	Order Dtd. 2026-08- 31	WRIT BRANCH-7	(S No 10
65410/2026	01.09.2026	WP (C) – 17720/2019	A.K.RANA	C.O.	COURT NO. 6	Order Dtd. 2026-07- 17	WRIT BRANCH-5	(S No 32
65411/2026	01.09.2026	WP (C) – 24775/2026	A MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-08- 31		(S No 32
65412/2026	01.09.2026	WP (C) – 27641/2026	S K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-08- 31	WRIT BRANCH-8	(S No 41
65413/2026	01.09.2026	WP (C) – 8050/2026	S K SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No 12
65414/2026	01.09.2026	CRLMC- 2966/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 12
65415/2026	01.09.2026	CRLMC- 2969/2026	P.K.JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31		(S No 12
65416/2026	01.09.2026	WP (C) – 27763/2026	M MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-09- 08		(S No 12
65417/2026	01.09.2026	CRLMP- 976/2026	J.KAMILA	C.O.	COURT NO. 6	Order Dtd. 2026-08- 25		(S No 12
65418/2026	01.09.2026	CONTC- 5018/2026	J.LENKA	C.O.	COURT NO. 6	Order Dtd. 2026-08- 24		(S No 12
65419/2026	01.09.2026	CRLMP- 268/2026	B.S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-08- 25	WRIT BRANCH-7	(S No 15
65421/2026	01.09.2026	CRLMP- 624/2026	B.S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-08- 25	WRIT BRANCH-4	(S No 52
65422/2026	01.09.2026	CRLREV- 584/2026	B.S.SWAIN	C.O.	COURT NO. 6	Order Dtd. 2026-08- 25		(S No 52

65423/2026	01.09.2026	CRLREV-564/2026	P.K.MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-29		(S No 52
65424/2026	01.09.2026	CRLMP-1152/2026	B.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25		(S No 52
65425/2026	01.09.2026	CRLMP-1147/2026	B.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25		(S No 52
65426/2026	01.09.2026	CRLMP-1149/2026	B.TRIPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25		(S No 52
65427/2026	01.09.2026	CRLMP-1213/2026	H.K.MOHANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-10-08		(S No 52
65428/2026	01.09.2026	CRLMP-1223/2026	S.P.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-28		(S No 52
65429/2026	01.09.2026	CRLMP-1188/2026	S.P.SAMANTA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-09-28		(S No 52
65430/2026	01.09.2026	CRLMP-1168/2026	S.R.BARIK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25		(S No 52
65431/2026	01.09.2026	CRLMP-165/2026	D.SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-25		(S No 52
65432/2026	01.09.2026	WP (C) - 26013/2025	N K SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-08-31	WRIT BRANCH-7	(S No 10
65433/2026	01.09.2026	CRLMC-3013/2026	M.R.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
65434/2026	01.09.2026	CRLMC-2960/2026	B.SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 10
65435/2026	01.09.2026	WP (C) - 10712/2026	K MANDAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No 10
65436/2026	01.09.2026	CRLMC-2970/2026	T.R.DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No 10
65437/2026	01.09.2026	WP (C) - 22360/2026	M PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-09-17		(S No 10
65438/2026	01.09.2026	CRLMC-3471/2024	M.R.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-10-06		(S No 10
65439/2026	01.09.2026	CONTC-1713/2026	B.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No 10
65442/2026	01.09.2026	MACA-27/2007	N.K.ROUT	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No

65443/2026	01.09.2026	MACA-27/2007	B.K.LENKA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No
65444/2026	01.09.2026	ABLAPL-4451/2022	P.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2022-09-05	BAIL-1	(S No
65446/2026	01.09.2026	BLAPL-2713/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No
65447/2026	01.09.2026	BLAPL-4484/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No
65448/2026	01.09.2026	BLAPL-5441/2026	DP DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-31		(S No
65450/2026	01.09.2026	CRLA-503/2022	J KAMILA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-25	CRIMINAL APPEAL	(S No
65462/2026	01.09.2026	CRLMP-1193/2026	P.K.BARIK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-08-24		(S No
65476/2026	01.09.2026	WP (C) - 25604/2026	D NAYAK	C.O.	COURT NO. 20	Order Dtd. 2026-09-01	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
65480/2026	01.09.2026	BLAPL-13860/2025	N SAHOO	C.O.	COURT NO. 20	Order Dtd. 2026-08-31		(S No 12
65182/2026	01.09.2026	BLAPL-6541/2026	SOUMYARANJAN PAIKRAY	GENERAL		Order Dtd. 2026-08-27	BAIL-2	(S No 17
65184/2026	01.09.2026	BLAPL-5707/2026	PRAMOD KUMAR BOHIDAR	GENERAL		Final Order		(S No 17
65185/2026	01.09.2026	CONTC-5148/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-08-24		(S No 17
65186/2026	01.09.2026	CONTC-5149/2026	ARUPANANDA GOSWAMY	GENERAL		Order Dtd. 2026-08-24	CONTEMPT	(S No
65187/2026	01.09.2026	CRLREV-172/2026	ASUTOSH ROUT	GENERAL		Order Dtd. 2026-08-18		(S No
65188/2026	01.09.2026	ABLAPL-9778/2026	RUDRA NARAYAN PARIJA	GENERAL		Order Dtd. 2026-08-25		(S No
65189/2026	01.09.2026	MACA-481/2014	DEBASINGH BHATRA	GENERAL		Order Dtd. 2026-08-27	MISC. APPEAL SEC.	(S No
65190/2026	01.09.2026	ABLAPL-5366/2026	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-08-31		(S No
65191/2026	01.09.2026	MACA-1051/2024	PRATAP KUMAR BEHERA	GENERAL		Order Dtd. 2026-08-29		(S No
65192/2026	01.09.2026	CRLMC-2863/2026	SUNIT SAHOO	GENERAL		Order Dtd. 2026-08-31	CRIMINAL MISC	(S No
65199/2026	01.09.2026	WP (C) - 6793/2023	BHAGABAN JENA	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-2	(S No
65202/2026	01.09.2026	WP (C) - 6793/2023	BHAGABAN JENA	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-2	(S No
65204/2026	01.09.2026	CRLMC-2847/2022	APARESH BHOI	GENERAL		Order Dtd. 2026-08-31	CRIMINAL MISC	(S No

65207/2026	01.09.2026	WP (C) – 20270/2012	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2026-09- 01	WRIT BRANCH-1	(S No
65236/2026	01.09.2026	WP (C) – 25772/2014	RATNAKAR DHAL	GENERAL		Order Dtd. 2022-04- 13	WRIT BRANCH (DIVISION BENCH)	(S No 10
65247/2026	01.09.2026	BLAPL- 4005/2026	M R SAHOO	GENERAL		Order Dtd. 2026-08- 31	BAIL-2	(S No 11
65317/2026	01.09.2026	WP (C) – 5084/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-08- 25	WRIT BRANCH-6	(S No 24
65329/2026	01.09.2026	WP (C) – 15658/2020	HARA PRASAD RAY	GENERAL		Petition	WRIT BRANCH-1	(S No 31
65332/2026	01.09.2026	ABLAPL- 9919/2026	KUMAR KASHYAP	GENERAL		Order Dtd. 2026-08- 29		(S No 31
65341/2026	01.09.2026	WP (C) – 19138/2026	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-07- 06	WRIT BRANCH-5	(S No 22
65343/2026	01.09.2026	CMP- 1391/2026	PRAHALLAD CHANDRA DAS	GENERAL		Order Dtd. 2026-08- 27		(S No 22
65346/2026	01.09.2026	CRLMC- 4122/2025	KUMAR KASHYAP	GENERAL		Order Dtd. 2025-12- 03		(S No 22
65347/2026	01.09.2026	WP (C) – 15658/2020	HARA PRASAD RAY	GENERAL		Annexure	WRIT BRANCH-1	(S No 31
65350/2026	01.09.2026	WP (C) – 25894/2024	HAREKRUSHNA DASH	GENERAL		Entire Document		(S No 31
65351/2026	01.09.2026	CRLA- 1164/2024	SATYAPRIYA SAMANTA	GENERAL		Judgement Dtd. 2026- 07-31		(S No 31
65352/2026	01.09.2026	WP (C) – 19031/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06- 19	WRIT BRANCH-1	(S No
65353/2026	01.09.2026	WP (C) – 19030/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06- 19	WRIT BRANCH-1	(S No
65355/2026	01.09.2026	WP (C) – 19033/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06- 19	WRIT BRANCH-1	(S No
65356/2026	01.09.2026	WP (C) – 19035/2019	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-06- 19	WRIT BRANCH-1	(S No
65360/2026	01.09.2026	ABLAPL- 9785/2026	RABINDRA KUMAR PATTANAİK	GENERAL		Order Dtd. 2026-08- 27	BAIL-1	(S No
65361/2026	01.09.2026	CRLA- 1164/2024	KABITA PATRA	GENERAL		Order Dtd. 2026-07- 31		(S No
65362/2026	01.09.2026	WP (C) – 27640/2024	HAREKRUSHNA DASH	GENERAL		Order Dtd. 2026-08- 29		(S No
65363/2026	01.09.2026	ABLAPL- 177/2025	LALATENDU PAL	GENERAL		Order Dtd. 2026-08- 21		(S No

65364/2026	01.09.2026	WP (C) – 33525/2025	RABINDRA KUMAR PATTANAİK	GENERAL		Entire Document	WRIT BRANCH-8	(S No 29
65367/2026	01.09.2026	WP (C) – 17722/2025	RAMNAVAL GUPTA	GENERAL		Counter	WRIT BRANCH-6	(S No 16
65368/2026	01.09.2026	WP (C) – 17722/2025	RAMNAVAL GUPTA	GENERAL		Rejoinder	WRIT BRANCH-6	(S No 16
65369/2026	01.09.2026	WP (C) – 20270/2012	PRAHALLAD CHANDRA DAS	GENERAL		Judgement Dtd. 2026-09-01	WRIT BRANCH-1	(S No
65370/2026	01.09.2026	WP (C) – 24567/2026	PADMALOCHAN MOHANTY	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-1	(S No
65377/2026	01.09.2026	BLAPL-5996/2026	DIBAKAR BISWAL	GENERAL		Order Dtd. 2026-08-07	BAIL-1	(S No
65420/2026	01.09.2026	WP (C) – 31071/2025	SWADHIN KESARI SINGH	GENERAL		Order Dtd. 2025-11-18		(S No
65440/2026	01.09.2026	WP (C) – 5285/2024	MANASH RANJAN BHATARA	GENERAL		Order Dtd. 2024-03-13	WRIT BRANCH-7	(S No 44
65441/2026	01.09.2026	WP (C) – 22487/2025	DEBASISH MOHANTY	GENERAL		Affidavit	WRIT BRANCH-4	(S No 17
65445/2026	01.09.2026	WP (C) – 3840/2025	SAMARENDRA BEURA	GENERAL		Final Order	WRIT BRANCH-5	(S No 21
65209/2026	01.09.2026	AHO-61/1999	P K PATRA	GENERAL		Order Dtd. 9999-12-31	M.J.C.	(S No
65241/2026	01.09.2026	BLAPL-6611/2026	S.R.SAHOO	GENERAL		Order Dtd. 2026-08-27	BAIL-2	(S No 16
65248/2026	01.09.2026	WP (C) – 11232/2025	D.DASH	GENERAL		Order Dtd. 2026-08-24	WRIT BRANCH-2	(S No
65267/2026	01.09.2026	WP (C) – 28736/2019	M MOHANTY	GENERAL		Order Dtd. 2026-08-20	WRIT BRANCH-3	(S No 33
65269/2026	01.09.2026	RSA-24/2024	P B MOHANTY	GENERAL		Order Dtd. 2025-04-21	SECOND APPEAL	(S No
65271/2026	01.09.2026	ABLAPL-1613/2023	M R BARIK	GENERAL		Order Dtd. 2023-03-09	BAIL-1	(S No
65285/2026	01.09.2026	WP (C) – 20949/2026	D RAY	GENERAL		Order Dtd. 2026-07-29		(S No
65286/2026	01.09.2026	WP (C) – 21118/2026	D RAY	GENERAL		Order Dtd. 2026-07-29		(S No
65287/2026	01.09.2026	WP (C) – 21090/2026	D RAY	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
65288/2026	01.09.2026	ABLAPL-9854/2026	J P KAR	GENERAL		Order Dtd. 2026-07-29	BAIL-2	(S No 12
65289/2026	01.09.2026	WP (C) – 10712/2026	J P KAR	GENERAL		Order Dtd. 2026-07-29		(S No

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65290/2026	01.09.2026	WP (C) – 11483/2025	SARAT DASH	GENERAL		Order Dtd. 2026-08-20		(S No 12)
65292/2026	01.09.2026	WPCRL-119/2026	J P KAR	GENERAL		Order Dtd. 2026-07-29		(S No 12)
65293/2026	01.09.2026	ABLAPL-9032/2025	P K MOHANTY	GENERAL		Order Dtd. 2026-07-29		(S No 12)
65294/2026	01.09.2026	WP (C) – 9304/2026	P K DASH	GENERAL		Order Dtd. 2026-07-29		(S No 12)
65295/2026	01.09.2026	WP (C) – 23605/2026	G S MOHANTY	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
65296/2026	01.09.2026	WP (C) – 23022/2026	I PATRA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
65297/2026	01.09.2026	WP (C) – 27231/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 12)
65298/2026	01.09.2026	FAO-373/2025	I C SAHU	GENERAL		Order Dtd. 2026-07-29	MISC. APPEAL SEC.	(S No 12)
65299/2026	01.09.2026	WP (C) – 27108/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-3	(S No 14)
65300/2026	01.09.2026	CRLMC-2937/2026	P K MISHRA	GENERAL		Order Dtd. 2026-07-29	CRIMINAL MISC	(S No 14)
65301/2026	01.09.2026	CRLMP-1212/2026	MANOJ KUMAR PANI	GENERAL		Order Dtd. 2026-08-31		(S No 14)
65302/2026	01.09.2026	CRLMC-4880/2025	P K MISHRA	GENERAL		Order Dtd. 2026-07-29		(S No 14)
65303/2026	01.09.2026	CONTC-3354/2026	C RANA	GENERAL		Order Dtd. 2026-07-29		(S No 14)
65304/2026	01.09.2026	WP (C) – 21412/2024	A K MOHANTY	GENERAL		Order Dtd. 2026-07-29		(S No 14)
65305/2026	01.09.2026	ABLAPL-5816/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-29		(S No 14)
65306/2026	01.09.2026	CRLMC-3026/2026	R K BARIK	GENERAL		Order Dtd. 2026-07-29		(S No 14)
65308/2026	01.09.2026	WP (C) – 22702/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-4	(S No 38)
65309/2026	01.09.2026	WP (C) – 22774/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-8	(S No 56)
65310/2026	01.09.2026	WP (C) – 23402/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No 56)

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65311/2026	01.09.2026	WP (C) – 23449/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No 56
65312/2026	01.09.2026	WP (C) – 22712/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-2	(S No
65313/2026	01.09.2026	WP (C) – 22777/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No
65314/2026	01.09.2026	WP (C) – 24675/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-2	(S No 45
65315/2026	01.09.2026	WP (C) – 24721/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
65316/2026	01.09.2026	WP (C) – 22051/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-1	(S No
65318/2026	01.09.2026	WP (C) – 22040/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-5	(S No 32
65319/2026	01.09.2026	WP (C) – 27074/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-2	(S No 45
65320/2026	01.09.2026	WP (C) – 27004/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-1	(S No 57
65321/2026	01.09.2026	WP (C) – 26977/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No 57
65322/2026	01.09.2026	WP (C) – 24672/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-7	(S No 55
65323/2026	01.09.2026	WP (C) – 26605/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No 55
65324/2026	01.09.2026	WP (C) – 22801/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-5	(S No 53
65325/2026	01.09.2026	WP (C) – 24279/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29		(S No 53
65326/2026	01.09.2026	WP (C) – 24147/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-3	(S No 33
65327/2026	01.09.2026	WP (C) – 22049/2026	A K PANDA	GENERAL		Order Dtd. 2026-07-29	WRIT BRANCH-1	(S No
65371/2026	01.09.2026	WP (C) – 2513/2016	G SAHU	GENERAL		Order Dtd. 2023-07-25	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
65372/2026	01.09.2026	CRA- 321/1998	S R SAHOO	GENERAL		Order Dtd. 2026-08-17	CRIMINAL APPEAL	(S No 12

65373/2026	01.09.2026	WP (C) – 5902/2012	S DAS	GENERAL		Order Dtd. 2022-07-20	WRIT BRANCH (DIVISION BENCH)	(S No 12
65374/2026	01.09.2026	WP (C) – 14191/2021	S DAS	GENERAL		Order Dtd. 2021-06-23	WRIT BRANCH-4	(S No 17
65375/2026	01.09.2026	WPC (TAC) – 94/2015	BHARAT	GENERAL		Order Dtd. 2023-04-18	OA Branch	(S No
65376/2026	01.09.2026	CRLA-355/2015	S SATAPATHY	GENERAL		Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
65378/2026	01.09.2026	WP (C) – 10788/2005	S K PARIDA	GENERAL		Order Dtd. 2006-12-04		(S No
65379/2026	01.09.2026	WP (C) – 20212/2013	S R PATTANAİK	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-4	(S No 37
65383/2026	01.09.2026	ABLAPL-8425/2026	A K SWAIN	GENERAL		Order Dtd. 2026-08-31		(S No 37
65385/2026	01.09.2026	WP (C) – 27475/2026	A SAHOO	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-1	(S No 57
65386/2026	01.09.2026	WP (C) – 27473/2026	A SAHOO	GENERAL		Order Dtd. 2026-08-31		(S No 57
65388/2026	01.09.2026	WP (C) – 11886/2026	A BEHERA	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-1	(S No
65389/2026	01.09.2026	CRLMC-3574/2025	B LENKA	GENERAL		Order Dtd. 2026-08-31		(S No
65390/2026	01.09.2026	CRLMC-2169/2026	D P DASH	GENERAL		Order Dtd. 2026-08-31	CRIMINAL MISC	(S No
65391/2026	01.09.2026	MACA-692/2026	D P DASH	GENERAL		Order Dtd. 2026-08-31		(S No
65392/2026	01.09.2026	WP (C) – 26025/2026	S K BISWAL	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-3	(S No 51
65393/2026	01.09.2026	WP (C) – 25521/2026	S K BISWAL	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-6	(S No 16
65394/2026	01.09.2026	WP (C) – 25479/2026	S K BISWAL	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-8	(S No 29
65395/2026	01.09.2026	WP (C) – 25500/2026	S K BISWAL	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
65396/2026	01.09.2026	WP (C) – 10761/2026	P K PATRI	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
65397/2026	01.09.2026	WP (C) – 29420/2025	BHARAT	GENERAL		Order Dtd. 2026-08-31		(S No 10

65398/2026	01.09.2026	WP (C) – 5953/2026	S K PAL	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-1	(S No 31
65399/2026	01.09.2026	CRLMC- 3056/2026	R K BARIK	GENERAL		Order Dtd. 2026-08-31		(S No 31
65400/2026	01.09.2026	CRLMC- 2954/2026	R K BARIK	GENERAL		Order Dtd. 2026-08-31		(S No 31
65401/2026	01.09.2026	CRLREV- 355/2026	H K PATRA	GENERAL		Order Dtd. 2026-08-31		(S No 31
65402/2026	01.09.2026	ABLAPL- 9943/2026	H K PATRA	GENERAL		Order Dtd. 2026-08-31		(S No 31
65403/2026	01.09.2026	ABLAPL- 8041/2026	G SAHOO	GENERAL		Order Dtd. 2026-08-31		(S No 31
65404/2026	01.09.2026	ABLAPL- 9902/2026	H PANIGRAHI	GENERAL		Order Dtd. 2026-08-31		(S No 31
65405/2026	01.09.2026	WP (C) – 27933/2026	S R PATTANAİK	GENERAL		Order Dtd. 2026-08-31	WRIT BRANCH-7	(S No
65409/2026	01.09.2026	RVWPET- 111/2025	BHUPENDRA SINGH NOTEY	GENERAL		Order Dtd. 9999-12-31Petition,Annexure,		(S No
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65451/2026	01.09.2026	CRLA- 603/2014	S K KAR	GENERAL		Order Dtd. 2023-01-12	CRIMINAL APPEAL	(S No
65452/2026	01.09.2026	WP (C) – 12893/2015	J C BARAL	GENERAL		Order Dtd. 2015-10-29		(S No
65453/2026	01.09.2026	RSA- 380/2003	K K MOHANTY	GENERAL		Order Dtd. 2021-11-18	SECOND APPEAL	(S No
65454/2026	01.09.2026	CRLA- 57/2002	K K MOHANTY	GENERAL		Order Dtd. 2026-08-13	CRIMINAL APPEAL	(S No
65455/2026	01.09.2026	WP (C) – 3561/2024	S C SATAPATHY	GENERAL		Order Dtd. 2024-03-12	WRIT BRANCH-5	(S No 20
65456/2026	01.09.2026	WA- 812/2020	T P TRIPATHY	GENERAL		Order Dtd. 2023-08-29	WRIT APPEAL	(S No
65457/2026	01.09.2026	WP (C) – 20093/2023	B SAMAL	GENERAL		Order Dtd. 2026-08-11	WRIT BRANCH-6	(S No 35
65458/2026	01.09.2026	WP (C) – 28048/2026	N K ROUT	GENERAL		Order Dtd. 2026-09-01		(S No 35
65459/2026	01.09.2026	WP (C) – 27826/2026	N K ROUT	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-3	(S No 28
65460/2026	01.09.2026	WP (C) – 28054/2026	N K ROUT	GENERAL		Order Dtd. 2026-09-01		(S No 28
65461/2026	01.09.2026	CONTC-	A PATTANAİK	GENERAL		Order Dtd. 2026-09-		(S

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65464/2026	01.09.2026	WP (C) – 27229/2026	D BISWAL	GENERAL		Order Dtd. 2026-09-01		(S No 28
65465/2026	01.09.2026	CRLA- 569/2026	H K MALIK	GENERAL		Order Dtd. 2026-09-01		(S No 28
65466/2026	01.09.2026	WP (C) – 15898/2025	D K JENA	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-5	(S No 22
65467/2026	01.09.2026	CRLMP- 660/2026	P JENA	GENERAL		Order Dtd. 2026-09-01		(S No 22
65468/2026	01.09.2026	WP (C) – 27657/2026	A K ACHARYA	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-1	(S No 57
65469/2026	01.09.2026	BLAPL- 4965/2026	A PANDA	GENERAL		Order Dtd. 2026-09-01		(S No 57
65470/2026	01.09.2026	CRLMP- 1239/2026	P S DAS	GENERAL		Order Dtd. 2026-09-01		(S No 57
65471/2026	01.09.2026	ABLAPL- 9977/2026	R K MALICK	GENERAL		Order Dtd. 2026-09-01		(S No 57
65472/2026	01.09.2026	WP (C) – 27766/2026	G D MALICK	GENERAL		Order Dtd. 2026-09-01		(S No 57
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65475/2026	01.09.2026	WP (C) – 17997/2025	H K MOHAPATRA	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-8	(S No 40
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65478/2026	01.09.2026	WP (C) – 18011/2025	H K MOHAPATRA	GENERAL		Order Dtd. 2026-09-01	WRIT BRANCH-8	(S No 40
65479/2026	01.09.2026	ABLAPL- 9839/2026	S S SAMANTRAY	GENERAL		Order Dtd. 2026-09-01		(S No 40
65481/2026	01.09.2026	CRLMP- 1217/2026	B K HATI	GENERAL		Order Dtd. 2026-09-01		(S No 40
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65483/2026	01.09.2026	WP (C) - 27665/2026	P BEHERA	GENERAL		Order Dtd. 2026-09- 01	WRIT BRANCH-2	(S No 34

N I C (Software Team)